NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 925/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd

Chetak Lifespace Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Smit. H. Shah Asso. Adv.

S. No. NAME

DESIGNATION

SIGNATURE

For Financial Cooditor
ilb. Sheirastan Sco.

ORDER

TCP 925/I&BP/NCLT/MB/MAH/2017

The Petitioner side present. The Corporate Debtor side not present.

At request of the Petitioner Counsel, list this matter for hearing on 15.11.2017.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)